

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	TP No.106/241/2016
COMPANY PETITION/APPLICATION NO.	Cont. A. /01/2024 in Company Petition No.93/2013
NAME OF THE COMPANY	Sri Dhanada Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Namireddy Raghu Ram Reddy
NAME OF THE RESPONDENT(S)	Sri Dhanada Laboratories Pvt Ltd
UNDER SECTION	397/398

**ORDER**

**Cont A./01//2024**

**Present:** Ld. Counsel Mr. L. Venkateshwar Rao and Mr. Ritheesh Kallepu for the Applicant.

Ld. Counsel Y. Suryanarayana for the Respondent No.1 & 2.

Let physical copy of the counter be filed by the next date of hearing. **Matter is adjourned to 10.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**